

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 170 of 2014

Dated : 1st September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gujarat Urja Vikas Nigam Ltd.

...Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) :

**Mr. M.G. Ramachandran
Mr. Anand K.Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s) :

**Mr. Vikas Singh, Sr. Adv. with
Mr. Sakya Singha Chaudhari for R-2
Ms. Suparna Srivastava for R-1.**

ORDER

The Learned Counsel for the Appellant seeks some time to file the rejoinder. Accordingly, he is directed to file the rejoinder on or before 10.09.2014 after serving copy on the other side.

Post the matter for hearing on **15.09.2014.**

**(Rakesh Nath)
Technical Member
mk/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**